

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00103/2019

IN

ORIGINAL APPLICATION No.170/01185/2019

DATED THIS THE 29TH DAY OF JANUARY 2020

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Dr.Nirmala Yeligar
Aged about 53 years,
Asst. Director of Programmes/HOP
All India Radio,
Raj Bhavan Road,
Bangalore 560001.
Residing at No.20/7 3rd cross,GBS
Lavilla, Lavelle Road,
Bangalore-560001.

....Review Applicant

(By Advocate Shri Obalappa)

Vs.

1.The Union of India,
Represented by its Secretary,
Ministry of Information and
Broadcasting , 'A' Wing,
Shastry Bhavan,
New Delhi - 110 001

2. The Chief Executive Officer,
Prasar Bharati, "C" Wing,
Doordarshan Bhavan,
Mandi House,
New Delhi - 110 001

3.The Director General
Doordarshan,
Doordarshan Bhavan,
Copernicus Marg,

Mandi House,
New Delhi - 110 001

4.The Addl. Director General, South Zone,
& Head of Office, Doordarshan Kendra,
JC.Nagar, Bangalore 560006.

5.Dr.Rajkumar Upadhyaya,
The Additional Director General
South Zone
Doordarshan Kendra,
JC.Nagar, Bangalore 560009
(Under orders of repatriation to BSNL) ...Review Respondents

(By Shri Vishnu Bhat, Sr.Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. RA allowed. No order as to costs.

Post the OA.No.170/01185/2019 on 11.2.2020.

(CV. SANKAR)
MEMBER (A)

bk

(DR. K.B. SURESH)
MEMBER (J)

Annexures referred to by the applicants in RA.No.103 /2019

Ann RA-1	Copy of this Hon'ble Tribunal Order dated:28-11-2019 issued on 03.12.2019
Ann RA-2	Copy of the permission letter dated:26-07-2018
Ann RA-3	Copy of this Hon'ble Tribunal Order dated: 30-10-2019 in O.A.No.547/2019
Ann RA-4	Copy of the promotion order of ADPs dated: 10-04-2019
Ann RA-5	Copy of the promotion order of the applicant dated: 22-04-2019
Ann RA-6	Copy of the applicant transfer order dated: 31-10-2019
Ann RA-7	This Hon'ble Tribunal order dated:04-11-2019
Ann RA-8	The copies of the what's app messages dated 04.11.2019 by the applicant
Ann RA-9	What's app message by the 5 th respondent dt:4-11-2019
Ann RA-10	Copies of the cheques deposited, dated: 16-04-2019 & 30.8.2012 etc. dishonored cheques & communications
Ann RA-11	Copy of the circular dated 22.01.2016 & file notings etc dated 08.05.2019
Ann RA-12	Copy of the option by ADPs as per IB(P)S Rules 1990.
Ann RA-13	Copy of the order dated:14-10-2019 declaring Sri. N.Raghu ADP as HOP, AIR, Bangalore.
Ann RA-14	Copy of the reply statement dated 19.11.2019 filed by the respondents to the O.A. No.1185/2019 filed by the applicant .
Ann RA-15	Copy of the staff strength statement dated 01-08-2016 at DDK Bangalore.
Ann RA-16	Copies of the HOO orders dated 9.8.2018, issued by DDK, Bangalore.
Ann RA-17	Copy of the relieving order dated:28-11-2019, issued to the applicant to join at AIR Bangalore.

Annexures referred in reply

Ann R-1	Copy of letter dated:24-7-201	8
Ann R-2	Copy of letter dated:23-2-2018	